- (a) whether Government are aware of the arrival of a large number of Portuguese troops in the Daman Port during April 1957; and
- (b) whether Government have lodged any protest with the Portuguese Government against such massing of troops?

THE PRIME MINISTER AND THE MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) The Government of India have seen reports in the press that about 1,400 troops left Portugal in the first week of April, 1957, for Daman port to relieve an equal number of troops stationed there.

(b) No.

SHOOTING OF GOAN NATIONALS BY PORTUGUESE AUTHORITIES

- 47. Shri M. VALIULLA: Will the PRIME MINISTER be pleased to state:
- (a) whether any Goan nationals have been shot dead by the Portuguese authorities in Goa during the last five years; and
 - (b) if so, how many?

THE PRIME MINISTER AND THE MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) and (b). From time to time there are newspaper reports of shooting of Goan nationalists by the Portuguese Army and Police. The Government of India have no diplomatic mission in the Portuguese Possessions in India and, thus, such shooting incidents cannot be corroborated through any other source.

ADMISSION OF INDIAN STUDENTS IN SOUTH AFRICAN SCHOOLS AND COLLEGES

- 48. Shri M. VALIULLA: Will the Prime Minister be pleased to state:
- (a) whether the students of Indian origin in South Africa are admitted into schools and colleges where European students are also studying; and

(b) if the answer to part (a) above be in the negative, whether Government have taken any steps in the matter?

THE PRIME MINISTER AND THE MINISTER FOR EXTERNAL AFFAIRS (SHRI JAWAHARLAL NEHRU): (a) In most of the schools and universities in South Africa, there is racial segregation. In the Universities of Cape Town and Witwatersrand, where segregation does not exist, it will be enforced as a result of the "Separate University Education Bill", which is now before South African Parliament.

- (b) The Government of India have already brought to the notice of the U.N. General Assembly the wider issue of the status of Indians in South Africa in general and have also condemned the various apartheid measures of the Union Government.
 - 49. [Postponed to 29th May 1957.]

LOANS GRANTED BY NATIONAL INDUS-TRIAL DEVELOPMENT CORPORATION LTD., TO TEXTILE AND JUTE MILLS

- 50. Shri M. GOVINDA REDDY: Will the Minister for Commerce and Industry be pleased to refer to the reply given to Starred Question No. 133 in the Rajya Sabha on the 7th August, 1956 and state:
- (a) how many loans and of what value have so far been granted by the National Industrial Development Corporation Ltd.; to textile and jute mills; and
- (b) what are the terms under which such loans have been granted?

THE MINISTER FOR COMMERCE AND INDUSTRY (SHRI MORARJI R. DESAI): (a) Loans to four jute mills and one cotton mill have been approved in principle: but formalities have been completed in respect of two jute loans only and a sum of about Rs. 46 lakhs paid as instalments.

(b) The loans carry interest at 4½ per cent per annum and are repayable in 15 annual instalments. They